

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 43 of 2012**

**Dated: 11<sup>th</sup> May, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corpn. Of India Ltd.**

**...Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

**ORDER**

Nobody has entered appearance on behalf of the Respondent despite service of notice.

Post the matter for hearing on **17.07.2012.**

**( Rakesh Nath )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/sm